

(9)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/603/(IB)/2017  
NAME OF THE PETITIONER(S) : ASSEL RECONSTRUCTION COMPANY (I) LTD  
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Dr P. H. Arvind Pandian  
Sr. Counsel with  
Rudra Muran, Advocate

Corporate Debtor

*[Signature]*

VE. OMPRAKASH

**ORDER**  
Financial Creditor.

*[Signature]*

(Counsel for both parties) are present. Counsel for Corporate Debtor prayed for more time for exploring the possibilities of negotiation in order to settle the outstanding debt. At request, time is enlarged. Put up on **02.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)